

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1032/ND/2019

IN THE MATTER OF:

M/s. Punjab National Bank Ltd.

...PETITIONER

Vs.

Superior Industries Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 18.10.2019

Coram:

JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER  
(JUDICIAL)

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Harshit Khare, Advocate

For the Respondent/ Corporate-debtor

:Mr. Ravi Krishan Chandna and  
Mr. Manit Moorajni, Advocates

ORDER

Learned counsels for both the parties are present and state that the matter was part heard before the Regular Bench on 18<sup>th</sup> September, 2019. Be listed before the Regular Bench on 18.11.2019.

(Sumita Purkayastha)  
Member (T)

(Rajesh Dayal Khare)  
Member (J)